

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 2940**  
TO BE ANSWERED ON 12.03.2021

**Funds Allocated under CAMPA**

2940. SHRI CHUNNI LAL SAHU:  
SHRI MOHAN MANDAVI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of funds allocated under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) during the years 2018-19 and 2019-20, scheme, year and State-wise;
- (b) whether an audit has been conducted regarding the allocation of fund and if so, the percentage of fund on which audit has been conducted;
- (c) whether 100 percent audit is likely to be conducted on the amount provided during the last year and the current year to the States including Chhattisgarh, if so, the details thereof; and
- (d) the total number of complaints received by the Government regarding expenditure of the allocated fund along with number of people found guilty including action taken against them during the said period, year-wise and State-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a)&(b) The State/UT wise funds disbursed by the Ad-hoc CAMPA during the year 2018-19 and 2019-20 is attached at **Annexure-I**. After coming into force of the Compensatory Afforestation Fund (CAF) Act, 2016 with effect from 30.09.2018 an amount of ₹48,477.77 crore has been disbursed as on 31.01.2021 to 31 States/UTs including Chhattisgarh who have established their State Funds. The transfer/disbursement have been made after these States/UTs have completed the reconciliation of funds, head wise and component wise. The details are attached at **Annexure-II**.
- (c) The Compensatory Afforestation Fund (CAF) Act, 2016 provides for audit of the accounts of each State Authority by Comptroller and Auditor-General of India.
- (d) All complaints received in the National Authority are forwarded to the concerned State Government/UT Administration for enquiry. In addition, the State Governments/UT Administrations also take action on their own on the complaints received by them, and after enquiry, take necessary action including initiation of disciplinary proceedings against the guilty personnel.

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**ANNEXURE-I**

STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2940 BY SHRI CHUNNI LAL SAHU AND SHRI MOHAN MANDAVI: 'FUNDS ALLOCATED UNDER CAMPA' DUE FOR REPLY ON 12.03.2021

State/UT wise funds disbursed by the Ad-hoc CAMPA during 2018-19 and 2019-20 (□ in crore)

Sl. No.	State/UT	2018-19	2019-20
1	Andaman & Nicobar Islands	1.56	0.00
2	Andhra Pradesh	104.47	322.97
3	Arunachal Pradesh	354.15	0.00
4	Assam	45.84	55.89
5	Bihar	46.62	140.18
6	Chandigarh	1.27	1.87
7	Chhattisgarh	0.00	848.51
8	Dadra & Nagar Haveli	0.00	0.00
9	Daman & Diu	0.00	0.00
10	Delhi	0.00	0.00
11	Goa	0.00	17.95
12	Gujarat	212.66	0.00
13	Haryana	144.20	96.84
14	Himachal Pradesh	132.52	145.82
15	Jammu & Kashmir	0.00	0.00
16	Jharkhand	286.25	399.29
17	Karnataka	101.40	146.21
18	Kerala	14.61	0.00
19	Lakshadweep	0.00	0.00
20	Madhya Pradesh	268.76	506.38
21	Maharashtra	225.00	499.38
22	Manipur	24.85	30.36
23	Meghalaya	0.00	0.00
24	Mizoram	8.30	19.23
25	Nagaland	0.00	0.00
26	Odisha	554.00	592.52
27	Puducherry	0.00	0.00
28	Punjab	79.20	64.72
29	Rajasthan	182.03	267.69
30	Sikkim	0.00	54.38
31	Tamil Nadu	7.00	0.00
32	Telangana	237.38	510.00
33	Tripura	16.70	16.74
34	Uttar Pradesh	150.60	285.68
35	Uttarakhand	303.00	218.00
36	West Bengal	21.22	70.07
	<b>Total</b>	<b>3523.59</b>	<b>5310.68</b>

**ANNEXURE-II**

STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2940 BY SHRI CHUNNI LAL SAHU AND SHRI MOHAN MANDAVI: 'FUNDS ALLOCATED UNDER CAMPA' DUE FOR REPLY ON 12.03.2021

State/UT wise funds disbursed by the National Authority (□ in crore)

Sl. No.	Name State/UTs	Funds transferred as on 31.01.2021 (□ in crore)
1	Andaman & Nicobar	16.41
2	Andhra Pradesh	1734.81
3	Arunachal Pradesh	1588.72
4	Assam	560.81
5	Bihar	522.95
6	Chandigarh	11.38
7	Chhattisgarh	5791.70
8	Goa	238.16
9	Gujarat	1484.60
10	Haryana	1282.65
11	Himachal Pradesh	1660.72
12	Jammu & Kashmir	764.54
13	Jharkhand	4158.02
14	Karnataka	1350.37
15	Kerala	81.59
16	Ladakh	249.27
17	Madhya Pradesh	5196.69
18	Maharashtra	3844.24
19	Manipur	309.76
20	Meghalaya	163.31
21	Mizoram	212.98
22	Odisha	5933.98
23	Punjab	1040.84
24	Rajasthan	1748.26
25	Sikkim	392.36
26	Tamil Nadu	113.42
27	Telangana	3110.38
28	Tripura	183.65
29	Uttar Pradesh	1819.63
30	Uttarakhand	2675.09
31	West Bengal	236.48
	<b>Total</b>	<b>48477.77</b>